COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 322 OF 2017

Dated: 22nd February, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Madhya Pradesh Power Management Co. Ltd. … Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant(s) : Mr. G.Umapathy
Mr. Aditya Singh

Counsel for the Respondent(s) : Ms. Vishrov Mukherjee
Mr. Janmali Manikala for R.2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 to R-6

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***15.04.2019.***

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/kt